GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3252 ANSWERED ON:30.08.2013 FUNDS FOR TRIBAL DEVELOPMENT Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the fund allocation for Tribal Sub Plan and other development programmes for Scheduled Tribes (STs) under the 12th Five Year Plan have been reduced in view of non-utilisation or under utilization of funds thereunder:
- (b) if so, the details thereof; and
- (c) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) & (b): The Ministry of Tribal Affairs is the nodal Ministry for overall policy, planning and coordination of programmes for development of the Scheduled Tribes. The outlay for the Ministry under the 12th Five Year Plan is Rs 22457 crores which is higher than allocation (BE) of Rs. 13975.72 crores under the 11th Five Year Plan period. However, for the annual plan 2012-13, while the Ministry had met the expenditure norms, the budget estimate of Rs. 4090 crores was reduced to Rs. 3010 crores at the revised estimate (RE) stage because of unspent balances lying with the implementing agencies.
- (c): The implementing agencies have been asked to submit Utilisation Certificate (UC) in respect of funds released by this Ministry in time.